

meet; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). The round table discussion organised by Rastriya Veda Vidya Pratishthan from 22-24 February, 1989 has suggested that efforts may be made to develop some of the Sutras and their applications as enrichment materials for use of students in schools. It has also suggested that NCERT may include these aspects in school education.

(c) and (d). The main recommendations of the round table discussions were:

- (i) Agencies inclined to conduct training programmes in Vedic Mathematics should be encouraged and supported.
- (ii) The Pratishthan should commission writing of books on Sutras for students, book for educating teacher and other users on sutras and a book giving comparative study of sutras with other methods of mathematical calculation.
- (iii) Projects may be sanctioned for development of ideas in the book "Vedic Mathematics" by Jagat

Guru Shankaracharya, incorporation of relevant ideas in appropriate computer software programmes and for expounding and developing mathematical foundation behind sutras.

The NCERT has accepted the usefulness of many of the ancient Indian mathematical methods which promote mental ability of students. The NCERT is developing specific mechanisms and materials which can be used in school situation.

Committee to look into Overall Affairs of Hindustan Shipyard Limited

3997. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the members of the High Powered Committee constituted by the Government to look into the overall affairs of the Hindustan Shipyard Limited and its terms of reference;

(b) whether the Committee has submitted its report; and

(c) if so, the action taken on the findings of the Committee?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The High Powered Committee constituted by the Government consisted of the following:

1.	Shri Lovraj Kumar	Chairman
2.	Shri R. Ganapati	Member
3.	Shri S. Kasthuri	Member
4.	Shri A.B. Thakur, Development Adviser, (SBR), Ministry of Surface Transport.	

The Terms of Reference of the Committee are given below:

The Committee will examine:

- i) the performance of HSL (actuals against budgeted) with reference to each vessel which has been built or under construction in the yard since 1981-82;
- ii) the factors leading to non-achievement of events as per target with reference to each event (on each individual ship under construction during this period) and the consequential effect on cost of production as well as normal cash flow position;
- iii) reasonableness or otherwise of the projected capacity utilisation and ascertain imbalance, if any, in the existing production procedure, and systems, keeping in view delay in delivery of ships;
- iv) whether borrowings from commercial banks exceeding the prescribed limits was unavoidable;
- v) to what extent planning and coordination between various production inter-phases like design, material procurement and actual production in the shop floor has been matching the original schedule. If not what has been the cause for mismatching of these targets. To what extent Management's failure could be attributed to such lapses, fixing responsibility for their failures;
- vi) what could be the minimum working capital requirement of the shipyard with reasonable capacity utilisation, and
- vii) what long term steps need to be taken to solve the financial difficulties of the shipyard.

(b) Yes, Sir.

(c) The recommendations made by the Committee have been examined. HSL have been advised to implement the recommendations which fall within its purview. The remaining recommendations are under consideration of the Government.

Implementation of the Recommendations of N.C.W.

3998. SHRI C. JANGA REDDY: Will the Minister of Human Resource Development be pleased to state:

(a) whether any steps have been taken to implement recommendations of the National Commission on Women for setting up a credit body for poor and self-employed women, which should be effectively linked with voluntary agencies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MARGARET ALVA): (a) and (b). The recommendation of the National Commission on Self-employed Women, regarding the setting up of an exclusive credit body for poor and self-employed Women, has been examined and it was felt that such an organisation will not reach the large number of poor and needy women all over the country requiring credit facilities without an extensive infrastructure which would be unwieldy and expensive. It was therefore considered better to motivate and sensitive the existing banking system to become more responsive to women's needs by opening special centres, branches etc. to attend to their needs.